

the ryots of Tripura shall have full rights over the forest products of their jote land;

(b) if so, whether such declarations have any legal validity; and

(c) if not, what was the purpose of making such a verbal declaration?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) In February, 1962 when the Chief Commissioner was on tour to Udaipur some people met him with their complaints regarding the right to cut trees in Jote land. It was explained to them by the Chief Commissioner that they would have full right as soon as survey and settlement operation was over; and that in the meanwhile, it will be examined whether some arrangements could be made by which they could cut trees with the prior permission of Revenue/Forest authorities.

(b) No.

(c) To assure the representationists that the Administration was doing what it could.

Pan Merchants of Golanthara

1964. Shri A. T. Sarma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a standing order that two wooden floor wagons be supplied to the pan merchants of Golanthara in S.E.R. for export of pan to Gondia and Raipur;

(b) whether it is also a fact that such wagons are not supplied but instead two iron floor wagons are being supplied which are not useful for exporting pan but on the other hand are harmful; and

(c) whether it is a fact that due to supply of such wagons the pan merchants are not in a position to export pan and suffer financially?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) No.

(c) Does not arise in view of (b) above.

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New Station Building at Allahabad

1965. Shri Subodh Hansda: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that the new Station Building of Allahabad has cracked;

(b) if so, what is the reason for the crack;

(c) whether it came to the notice of the authorities after the completion of construction; and

(d) what steps Government have taken after its detection?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No, Sir. No crack has developed in the new Station building of Allahabad.

(b) to (d). Do not arise.

Electricity Charges in U.P.

1966. Shri S. M. Banerjee: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the electricity charges in U.P. are higher than in other States;

(b) whether the industrial units are suffering because of this; and

(c) whether steps have been taken to have uniform rates in all the States?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) Does not arise.

(c) Introduction of uniform rates in all the States is not practicable under the existing circumstances.

Potato Research Sub-Station in J. & K.

1967. { Shri Inder J. Malhotra:
Shri Gopal Datt:
Bakhshi Abdul Rashid:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have finalised their scheme regarding the esta-

blishment of a Potato Research Sub-station of the Central Potato Research Institute, Simla in the State of Jammu and Kashmir; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No.

(b) Does not arise.

Transport in Delhi

1968. Shri Bhagwat Jha Azad: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government propose to survey the transport needs of Delhi; and

(b) whether Government propose to nationalise such routes of Delhi which are being run by private transport companies?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Traffic surveys are conducted by the Delhi Transport Undertaking from time to time with a view to assess the traffic requirements of the travelling public.

(b) Yes, gradually according to a phased programme.

Delhi Water Supply

1969. Shri Bhagwat Jha Azad: Will the Minister of Health be pleased to state:

(a) whether Government propose to construct a channel to connect the tail end of the Narwana branch of Bhakra canal with the Western Jamuna Canal to augment the supply of water to Delhi on permanent basis; and

(b) if so, what would be the cost of this scheme?

The Minister of Health (Dr. Sushila Nayar): (a) Yes. The Government of Punjab propose to execute this work not only to augment the supply of water to Delhi but also to irrigate areas in the Punjab and Rajasthan.

(b) The original total estimated cost of this scheme is Rs. 256 lakhs, out of which the share of the Government of Punjab, Rajasthan and Delhi are Rs. 161 lakhs, Rs. 65 lakhs and Rs. 30 lakhs, respectively. The revised estimated cost has not yet been determined by the Government of Punjab.

दिल्ली में पानी का रुकाव

१९७०. श्री वाल्मीकी: क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली राज्य में ऐसी कितनी जमीन है जहाँ पानी खड़ा रहता है;

(ख) उसको बहाने के लिये क्या प्रयत्न किये जा रहे हैं;

(ग) क्या यह जमीन खेती के योग्य है; और

(घ) यदि नहीं, तो उसको खेती योग्य बनाने के लिये क्या प्रयत्न किये जा रहे हैं?

सिंचाई और विद्युत मंत्रालय में राज्य मंत्री (श्री भल्लोसन): (क) लगभग ५४,००० एकड़।

(ख) देहली प्रदेश में पानी की इकट्ठी और पानी-निकासी समस्या को निपटाने के लिए तीन पानी-निकासी स्कीमों का काम शुरू कर दिया गया है जिसका नाम यह है:

(१) नजफगढ़ पानी-निकासी स्कीम,

(२) कंझावाला ब्लॉक पानी-निकासी स्कीम; और

(३) अलीपुर ब्लॉक पानी-निकासी स्कीम।

(ग) पानी के इकट्ठे से ५४,००० एकड़ जमीन को नुकसान पहुंचता है। इसमें से खेती-लायक जमीन ३८,००० एकड़ है।

(घ) सवाल ही नहीं पैदा होता।